

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-63/2000/5393 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To ✓ Smti. Anubha Das
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati, the 14th September, 2018.

Sub:- **Commuted Leave along with Station Leave permission.**

Ref:- Your letter No. FC/Sil/2018/217 dtd. 06.09.2018.

Madam,

With reference to the above, I am directed to inform you that you have been granted 11(eleven) days commuted Leave w.e.f. 10.09.2018 to 20.09.2018 along with headquarter leave permission from the morning of 08.09.2018. till the evening of 23.09.2018 .

Further, you have been allowed to hand over charge of your Court and Office to the Counsellor.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)

Ratan

Memo NO.HC.VII-63/2000/5394/A, dated. 14.9.18

Copy to:-

The Principal Accountant General (A&E), Assam, Guwahati, for information. A copy of duly filled in leave application in prescribed format of the concerned officer is enclosed herewith for necessary action from your end.

Sd/-

JOINT REGISTRAR (VIGILANCE)